



# THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

## LAWAZIMA CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

**10:30 AM to 1:00 PM**

**2:00 PM to 4:45 PM**

**[ For Monday,3rd June 2024]**

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]

**[AT 11:00 AM]**

**BEFORE:**

**JOINT REGISTRAR (JUDL.) MR. CHINMOY BARUAH**

**COURT NO: 111**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<b>ORDERS</b>				
1	<a href="#">WP(C)/3219/2023</a>	SAMELA BASUMATARY <b>Versus</b> THE UNION OF INDIA AND 6 ORS	MR. M U MONDAL MD. I H KHAN MR K ISLAM MR A ALIM SK	GA, ASSAM MR. S P CHOUDHURY DY.S.G.I.
2	<a href="#">WP(C)/4483/2023</a>	KHAGENDRA CHANDRA ROY <b>Versus</b> THE STATE OF ASSAM AND 4 ORS	MR. M J BARUAH MS B MAJUMDER MR. A. ALI MR. JITU SAIKIA	MR. S P CHOUDHURY (R-4) SC, AUWS AND SB SC, P H E SC, FINANCE
3	<a href="#">WP(C)/7203/2023</a>	BIRENDRA LAL AND ANR <b>Versus</b> THE UNION OF INDIA AND 2 ORS	MR. P P DUTTA MS P SARMA MS. P P DAS	MR. G PEGU DY.S.G.I.
4	<a href="#">Crl.Rev.P./173/2024</a>	RITU BORDOLOI <b>Versus</b> THE STATE OF ASSAM AND ANR	MR. B KONWAR MS D DUTTA	PP, ASSAM
5	<a href="#">WP(C)/684/2024</a>	PARESH KALITA AND ANR <b>Versus</b> THE STATE OF ASSAM AND 7 ORS	MR. A R BHUYAN MR N Z CHOUDHURY MS. Y AKHTAR MS S.KHATUN MS. S SAHNAZ	SC, CO OP

LEAVE NOTE OF ADVOCATES FOR 03/06/2024

1)	MR B ACHARYYA	20-04-2024	To	15-06-2024
2)	MR S DASGUPTA	06-05-2024	To	30-08-2024
3)	MR D K DAS	20-05-2024	To	10-06-2024
4)	MR. A K TALUKDAR	20-05-2024	To	04-06-2024
5)	MR. P SUNDI	22-05-2024	To	06-06-2024
6)	MS. N M DEKA	24-05-2024	To	28-06-2024
7)	MR. A THAKUR	24-05-2024	To	06-06-2024
8)	MS. B M CHETRI	28-05-2024	To	04-06-2024
9)	MS. D GHOSH	28-05-2024	To	04-06-2024
10)	MS. S SARMA	29-05-2024	To	15-06-2024
11)	MR. S B PRASAD	03-06-2024	To	07-06-2024
12)	MR. S K SAHARIAH	01-06-2024	To	17-07-2024
13)	MR M Z AHMED	03-06-2024	To	04-06-2024

14)	MS B DUTTA	03-06-2024	To	04-06-2024
15)	MR. A M DUTTA	03-06-2024	To	04-06-2024
16)	MR. D KAKOTI	01-06-2024	To	12-06-2024
17)	MR D BHATTACHARYA	04-06-2024	To	04-06-2024
18)	MR D BHATTACHARYA	14-06-2024	To	14-06-2024
19)	MR D BHATTACHARYA	24-06-2024	To	24-06-2024
20)	MR D BHATTACHARYA	26-06-2024	To	26-06-2024
21)	MR D BHATTACHARYA	28-06-2024	To	28-06-2024
22)	MR. P MAHANTA	03-06-2024	To	03-06-2024
23)	MR GAUTAM CHAUDHURY	03-06-2024	To	07-06-2024



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**BEFORE:**

**DEPUTY REGISTRAR (BENCH) - MR. SAPTARSHI DAS**

**COURT NO: 115**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<b>ORDERS</b>				
1	<a href="#">CRP/17/2016</a>	SMTI SWARNAMOYEE DAS and ANR <b>Versus</b> SMTI TARUBALA DAS and 25 ORS	MR.A K PURKAYASTHA	MR.Z MUKIT(R-1 - 9) MR.A SATTAR(R-1 - 9) MR.R HUSSAIN(R-1 - 9) MS.N BARUAH(R-1 - 9) MR.H BARUAHR-1 - 9
2	<a href="#">WP(C)/4903/2022</a>	SOBAHAN ALI AND 2 ORS. <b>Versus</b> THE STATE OF ASSAM AND 6 ORS.	MR. A ROSHID MS. M R DEVI MS. T BEGUM	MR. N K DEBNATH, SC, P&RD GA, ASSAM
3	<a href="#">WP(C)/4966/2023</a>	RAMESH JAISWAL <b>Versus</b> THE STATE OF ASSAM AND 3 ORS	MR. A K RAY MR. I GOGOI MISS T DAS	GA, ASSAM SC, GMC
4	<a href="#">WP(C)/6391/2023</a>	MD. MOBIN ALI @ MOBIN ALI <b>Versus</b> CENTRAL BOARD OF SECONDARY EDUCATION AND 3 ORS	MD. M H CHOUDHURY MR MONZUR K CHOUDHURY MR. P CHAKRABORTY R. BARUAH MR. S N AHMED TANZIM L. CHOUDHURY	SC, CBSE
5	<a href="#">WP(C)/1380/2024</a>	AYNAL HOQUE <b>Versus</b> THE STATE OF ASSAM AND 9 ORS	MR. M U MONDAL MR A T M HUSSAIN MRS M ALOM MR. A W MONDAL	GA, ASSAM MR. M A SHEIKH (r-6,7,8) MS F INTAZ (r-6,7,8) MR. W A SHEIKH (r-6,7,8) SC, REVENUE

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22)	MR. P MAHANTA	03-06-2024	To	03-06-2024
23)	MR GAUTAM CHAUDHURY	03-06-2024	To	07-06-2024